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ITEM NO.47

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).29491/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA & ORS Respondent(s)
(With appln(s) for c/delay in filing SLP and office report)

Date: 20/09/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vibhu Tiwari, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Notice be reissued to the sole respondent through the concerned
District Court in addition to postal service.

List again on 12.11.2013.

			(M.A. SAYEED)	
			REGISTRAR	

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